

[Shri Yogeshwar Prasad Yogesh]

[Translation]

The plight of the child labour also attracted the attention of Dr. Mahadevi Verma, who has said :

*Shahi Shan bhikarin ki hai,  
manokamna matwali.*

She is our great leader and a poetess. She also noticed their pitiable condition.

[English]

MR. DEPUTY SPEAKER : Please continue on Monday.

Now, we shall take up, the Private Members' Business.

15.31 hrs.

COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND RESOLUTIONS

Third Report

[English]

SHRI AJOY BISWAS (Tripura West) : I beg to move :

"That this House do agree with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th August, 1985."

MR. DEPUTY SPEAKER : The question is :

"That this House to agree with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th August, 1985."

The Motion was adopted.

15.32 hrs.

CONSTITUTION (AMENDMENT)  
BILL

Amendment of Articles 94 and 179

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

PROF. NARAIN CHAND PARASHAR : Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL

(Insertion of new article 48B, etc.)

[English]

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave to granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL  
(Amendment of article 324, etc.)

[English]

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.